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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.66/BB/ 2017	-	For compliance of office objections raised by Registry	230/232	Alcon Consulting Engineers (India) Pvt. Ltd. & Another

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

No representation for petitioner. Matter is listed to day for admission. Objections not complied. This is second time matter is listed for compliance. Even today also there is no representation. List it on 29/09/2017 finally for compliance.


MEMBER(J)


MEMBER(T)